NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 1634/2024 In C.P. (IB)/2979(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: **Rahul Kavathekar – Liquidator**
IN THE MATTER OF
Bhavi Jewellers
And
Tribhovandas Bhimji Zaveri & Sons Retail Pvt Ltd

Section: Rule 11 of NCLT, 20 16 U/s 9 of IBC

ORDER

IA No. 1634/2024:- Adv. Vaishnavi Shinde appeared for the Applicant. List the IA No. 1634/2024 on **30.04.2024** for hearing.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

10.04.2024
Sushil